

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 35 (ND) /2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018.

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Mr. M.S. Vishnu Sankar, Advocate		
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ORDER

Report on handing over and taking over possession of assets of the Company filed by the liquidator of the Company. None is present on behalf of both the parties, adjourned to 29th August, 2018.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)